



Honourable Shri. Justice Anil Kumar Menon

B.A.(Philosophy), LL.B.

2014

Hon'ble Shri. Justice Anil Kumar Menon, B.A.(Philosophy), LL.B. Was born on 12 July 1960 and enrolled as an Advocate on 12 July 1984. He practiced on the Original Side of the Bombay High Court, Company Law Board, MRTP Commission, Delhi High Court, Bombay City Civil & Sessions Court, Commercial Arbitrations, Civil and Commercial, Company matters, Suits and Arbitrations matters. He was appointed as an Additional Judge of the Bombay High Court on March 3, 2014 and as Permanent Judge on March 02, 2016.